

- I. (a) A copy (in English and Hindi) of the Ministry of Health and Family Welfare (Department of Health) Notification S.O. 1868 (E), dated the 31st July, 2009, regarding appointment of the 31st July 2009, as the day on which provision of Sections 36 to 47 of the Act shall come into force, under Section 93 of the Food Safety and Standards Act, 2006.

[Placed in Library. See No.L.T. 1031/15/09]

- (b) A copy (in English and Hindi) of the Ministry of Health and Family Welfare (Department of Health) Notification G.S.R. 651 (E), dated the 9th September, 2009, publishing the Drugs and Cosmetics (5th Amendment) Rules, 2009, under Section 38 of the Drugs and Cosmetics Act, 1940.

[Placed in Library. See No.L.T. 1030/15/09]

- II. A copy each (in English and Hindi) of the following papers:

- (a) Annual Report of the AIDS Prevention and Control (APAC) Project, Voluntary Health Services (VHS), Chennai, for the year 2008-09.
- (b) Annual Accounts of the AIDS Prevention and Control (APAC) Project, Voluntary Health Services (VHS), Chennai, for the year 2008-09, and the Audit Report thereon.
- (c) Review by Government on the working of the above Project.

[Placed in Library. See No.L.T. 1032/15/09]

Report and Accounts (2008-09) of CSL, Kochi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MUKUL ROY): Sir, I lay on the Table, under sub-section (1) of Section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:

- (a) Thirty-seventh Annual Report and Accounts of the Cochin Shipyard Limited (CSL), Kochi, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No.L.T. 1065/15/09]

Notification of the Ministry of Health and Family Welfare

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): Sir, I lay on the Table, under Section 38 of the Drugs and Cosmetics Act, 1940, a copy (in English and Hindi) of the Ministry of Health and Family Welfare (Department of AYUSH) Notification G.S.R. 764 (E), dated the 20th October, 2009, publishing the Drug and Cosmetics (Sixth Amendment) Rules, 2009, together with delay statement on the Notification.

[Placed in Library. See No.L.T. 1264/15/09]